

**SCHEDULE II
FORM B**

PUBLIC ACCOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF

INDO BIOTECH FOODS LIMITED

1.	Name of Corporate Debtor	INDO BIOTECH FOODS LIMITED
2.	Date of Incorporation of Corporate Debtors	November 28, 1991
3.	Authority Under Which Corporate Debtors is Incorporated/ Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	L15130MH1991PLC064216
5.	Address of the Registered Office And Principal Office (If Any) of Corporate Debtor	3 rd Floor, Industrial Assurance Building, Churchgate, Mumbai- 400 020
6.	Date of Closure of Insolvency Resolutions Process	June 29, 2019
7.	Liquidation Commencement Date of Corporate Debtor	July 1, 2022
8.	Name and Registration Number of the Insolvency Professional acting as liquidator	Mr. Manoj Kumar Jain Regn No: IBBI/IPA-001/IP-P00535/2017-18/10960
9.	Address and Email of the Liquidator, as registered with the Board	11, Friends Union Premises Co-op Soc, Ltd., 2 nd Floor, 227, P D'Mello Road, Opp. St. George Hospital, Mumbai - 400 001. Email : rpindobiotech@gmail.com
10.	Address and Email to be used for correspondence with the Liquidator	11, Friends Union Premises Co-op Soc, Ltd., 2 nd Floor, 227, P D'Mello Road, Opp. St. George Hospital, Mumbai - 400 001. Email for correspondence : rpindobiotech@gmail.com
11.	Last Date For Submission of Claims	August 5, 2022

1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Indo Biotech Foods Limited on July 1, 2022 under section 33 of the Code.
2. The stakeholders of Indo Biotech Foods Limited are hereby called upon to submit a proof of their claims, on or before August 5, 2022 to the liquidator at the address mentioned against item 10.
3. The financial creditors shall submit their proof of claims by electronic means only.
4. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
5. Submission of false or misleading proof of claims shall attract penalties.



(Signature)

Manoj Kumar Jain

Liquidator for Indo Biotech Foods Limited
Regn No: IBBI/IPA-001/IP-P00535/2017-18/10960

Date and Place : Mumbai, July 5, 2022